

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL.

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/113 & 114/CAA/2017
NAME OF THE TRANSFEROR : SHITAL DEALERS PVT LTD
NAME OF THE TRANSFERRE : SRI VIJAYAA LAMINATES PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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c) G.V. MOHAN KUMAR

Counsel for Petitioner

Author

ORDER

Counsel for the Applicant present. Representative for the Official Liquidator present, submitted that the Chartered Accountant has raised few issues for which the information is being obtained from the Applicant Company, and prayed for time. At request, time is enlarged. Put up on **16.03.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)